

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
(PRINCIPAL BENCH)**

M.A. NO. 87/2024

In

Original Application No.327/2023

In the matter of Suo Moto Cognizance

**In Re: News item published in India Today dated 30.04.2023 titled "3 minors among 11 dead in Ludhiana Gas Leak Punjab Govt. announce Rs 2 lakh ex - gratia"**

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Date:19.02.2026

Place: Ludhiana



(Er. Amritpal Singh Chahal)  
Environmental Engineer,  
Punjab Pollution Control Board,  
Regional Office-4, Ludhiana  
(On behalf of PPCB)

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**In Re: News item published in India Today dated 30.04.2023 titled "3 minors among 11 dead in Ludhiana Gas Leak Punjab Govt. announce Rs 2 lakh ex - gratia"**

Short reply by way of affidavit of Er. Amritpal Singh Chahal, Environmental Engineer, Regional Office-4, Ludhiana on behalf of Punjab Pollution Control Board in compliance of order dated 04.12.2025 and request for grant of three months' time.

I, the above-named deponent, do hereby solemnly affirm and state as under:

**RESPECTFULLY SHOWETH**

- 1) That the above-mentioned case is pending for adjudication before this Hon'ble Tribunal and is now listed for hearing on 23.02.2026.
- 2) That the respondent Punjab Pollution Control Board is filing replies / status reports from time to time in compliance to the orders and directions of this Hon'ble Tribunal.
- 3) That the affidavit dated 28.04.2025 filed by the Punjab Pollution Control Board was considered and this Hon'ble Tribunal was pleased to pass an order dated 04.12.2025 seeking additional information from the Board. In this regard, the relevant extract of paragraph 4 and 5 of the order dated 04.12.2025 is reproduced herein below for kind perusal and reference

"4. An attempt has been made by Learned Counsel for PPCB to justify it. Hence, we direct the PPCB to disclose the quantity received by CETP from each of 1291 units in the previous month, monthly production of that unit, electricity



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19/2/2026

consumption bill of that unit of the previous month including quantity of acid and raw material used by that unit.

5. Learned Counsel for the PPCB has sought two months' time to collect the information and file fresh affidavit disclosing the said information in tabulated form."

4) That in compliance to order dated 04.12.2025, it is submitted that the officers of the Board are making sincere efforts to collect and gather all the information desired by this Hon'ble Tribunal. However, certain practical difficulties are being faced by the officers to gather complete information with regard to operational status of the all the industrial units. Some of the difficulties being faced by the officers are mentioned herein below:

- Alal*
- a) Majority of the industries involved in electroplating process are small and cottage type of units. Many of the units were either operating in rental property or have shifted to new address or have closed down the business.
  - b) Many of these units have a singular electric connection for combined activities of the whole industry and the electroplating section only covers a small part of the overall electric consumption and as such bifurcation of electricity cannot be obtained.
  - c) Raw material consumption and overall production of an industrial unit is available. However, electroplating process of many of these industries covers a small part of the overall production and as such the raw material consumption and production for only electroplating process cannot be ascertained.
  - d) Many of these electroplating industries / units are engaged in the business on job basis as such these unit do not have a fixed amount of raw material consumption and production and carry out the job work according to the number of pieces/pairs received at a given time.
  - e) Majority of these industries / units do not have proper record with regard to raw material, acid consumption and production.

5) That considering the practical difficulties being faced by the officers, the Environmental Engineer, Punjab Pollution Control Board, Regional Office-4, Ludhiana has written the following letters to the concerned authorities to gather the information.

- a) Letter no. 01 dated 01.01.2026 to the Chief Engineer, Punjab State Power Corporation Ltd, Ludhiana for providing information to the Board with regard to the electricity consumption of the electroplating units of



*UGS 5*  
*19/12/2026*

Ludhiana. A copy of letter no. 01 dated 01.01.2026 is enclosed as **Annexure-A.**

- b) Letter bearing no. 219 dated 11.02.2026 to the Commissioner, Goods & Service Tax Commissionerate, Ludhiana to provide the details of acid consumption, raw material used and production of the units. A copy of letter no. 219 of 11.02.2026 is enclosed as **Annexure-B.**
- 6) That one of the facts of the case is clarified that the capacity of the Common Effluent Treatment Plant is 800 KLD meaning that the CETP can treat 800 Kilo Litres / units of trade effluent each day and the agreements made by the industries are for the whole month meaning that if an industry has made an agreement of 18 Kilo Litres, then that amount of trade effluent can be lifted in a month.
- 7) That in view of the above facts of the case, a time period of three months is requested for placing the final report before this Hon'ble Tribunal in compliance to order dated 04.12.2025.

Deponent

  
(Er. Amritpal Singh Chahal)  
Environmental Engineer,

Punjab Pollution Control Board,  
Regional Office-4, Ludhiana  
(On behalf of PPCB)

Date:19.02.2026

Place: Ludhiana

Certified that the affidavit has been read over & explained to the deponent executant who seemed to understand the same at the time making thereof.

### Verification

Verified that the contents of paragraphs 1 to 7 of the above short reply by way of affidavit of the deponent are true and correct as derived from the official record. No part of the above short reply is false and nothing material has been kept concealed therein.



Date:19.02.2026

Place: Ludhiana

Deponent

  
(Er. Amritpal Singh Chahal)  
Environmental Engineer,  
Punjab Pollution Control Board,  
Regional Office-4, Ludhiana  
(On behalf of PPCB)

Attested As Identified

Notary Public LDH. 19 FEB 2026



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

PUNJAB POLLUTION CONTROL BOARD



Zonal Office-II, E-648-B, Back Side CICU Office, Phase-5, Focal Point, Ludhiana

E-mail: seezo2ldhppcb@yahoo.com

Ph No. 0161-2670141

No. PPCB/SEE/ZO-2/LDH/2025/..QI.....

Regd./speed post

Dated .01/01/2025

To

The Chief Engineer,  
Punjab State Power Corporation Limited (PSPCL),  
Ludhiana.

**Subject:** Seeking information regarding electricity consumption of electroplating industries in the matter of M.A. No. 87 of 2024 of Hon'ble NGT.

It is submitted that the Hon'ble National Green Tribunal (NGT) in M.A. No. 87 of 2024 order dated 04.12.2025, has directed PPCB to disclose the quantity received by CETP from each of 1291 units in the previous month, monthly production of that unit, electricity consumption bill of that unit of the previous month including quantity of acid and raw material used by that unit.

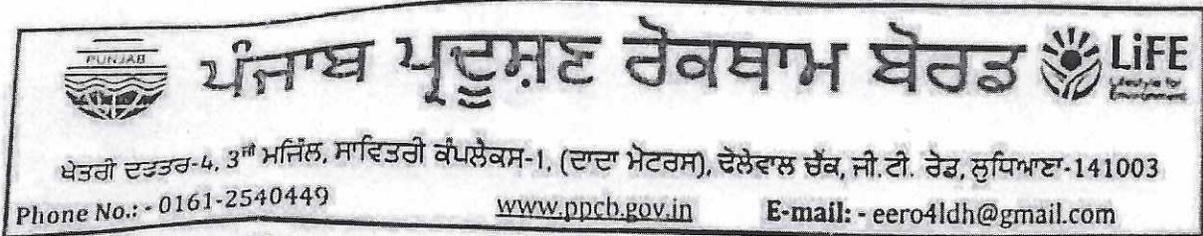
In this regard, the information regarding electricity consumption sought by the Hon'ble NGT has to be provided by your respected office, as electricity usage is an important indicator for assessing operational status, scale of activity, and environmental compliance.

It is therefore requested that the information may kindly be provided at the earliest, so that compiled report may be submitted before the Hon'ble National Green Tribunal. If any query kindly contact Er. Amritpal Singh Chahal, Environmental Engineer, Regional Office-I, Ludhiana (email Id: [eeero4ldh@gmail.com](mailto:eeero4ldh@gmail.com) and M.no. 8146662553). It is also requested that all the information regarding electricity consumption may be filled in excel sheet forwarded to your respected office via email.

DA/- List of the electroplating industries

Amritpal Singh  
Senior Environmental Engineer  
Zonal Office-II, Ludhiana

Received  
06/1/25



No. R.O.-IV/LDH/ 219

Regd.

Date: -11/02/2026

To

The Commissioner,  
Goods and Services Tax Commissionerate.,  
Rishi Nagar, Ludhiana.

11 FEB 2026

Sub-

**Regarding information required by the Hon'ble National Green Tribunal (NGT) in M.A. No. 87 of 2024.**

It is submitted that the Hon'ble National Green Tribunal (NGT) in M.A. No. 87 of 2024 order dated 04.12.2025, has directed PPCB to disclose production of that unit including quantity of acid and raw material used by that unit in month of November 2025.

It is therefore requested that the requisite information pertaining to these industries attached as Annexure-A may kindly be furnished by your esteemed office, as these industries are duly discharging their GST liabilities on the procurement of raw materials as well as on the sale of materials utilized for production and finishing processes.

*Ol*  
**Environmental Engineer**  
*Sharma*

Endst. No.....

Date.....

A copy of above is forwarded to Senior Environmental Engineer, Zonal Office-2, Punjab Pollution Control Board, Ludhiana for information please.

— s d —  
**Environmental Engineer**